

PROFORMA FOR DECLARATION OF ASSETS
(As On 31-03-2012)

Name of Officer (in full) - SMT. SUNITA TOPPO (L.J.S.)


Date of Birth : 30-09-1974

Present Post held - SECRETARY, DISTRICT LEGAL SERVICES AUTHORITY, BILASPUR (C.G.)

| Immovable Property | | | | How acquired? Whether by purchase lease mortgage inheritance, gift or otherwise with details of persons from whom acquired. |
|---|---|--------------------------------------|--|---|
| Name of District Sub-Division, Taluka and Village in which property is situated | Name and other Buildings | Name and Details of Property Land | If not is own name, State in whose held and his/ her relationship to the Govt. Servant | |
| 1 | 2 | 3 | 4 | 5 |
| 1- Village- Dhanora, Tah. & Distt. Durg (C.G.) | - | 6000 Sq.Feet Purchase on 27-09-2012 | Own Name | Hon'ble High Court Inform after Purchase of Shri K.N. Bisen S/o Late. Banwarial, R/o Village- Dhanora, Tah. & Distt. Durg (C.G.) |
| Movable Property (Valued Above 25,000/- of Rs.) | | | | |
| 1- Car Alto LXI (E-3) IMB | | | | Hon'ble High Court Inform after Purchase Car in Rs. 3,22,589/- Rs.2,74,000/- Loan from SBI Branch Sakti, Distt. Janjgir- Champa and Rest of money 48,589/- Aided by elder Sister. |
| Jewellery (Lump Sum) | | | | |
| Jewellery (Worth Rs.) | Approximate Gold (150 Gram) Rs. Four Lacs Fifty Thousand Only | | | |
| Shares/Debentures | | | | |
| Name of Issuing Company | 1 | Nos. of Shares | | 2 |
| | Nil | | | Nil |

| Life Insurance Policy & Others | | | |
|--|------------------------------------|-------------|--|
| Name of Issuing Company 1 | Amount 2 | | |
| 1- Life Insurance Corporation of India | 5,00,000/- | | |
| 2- Life Insurance Corporation of India | 2,10,000/- | | |
| Bank Deposites & Investment | | | |
| Name of Bank 1 | City 2 | Amount 3 | |
| 1) Fixed Deposites | Nehru Chowk, Bilaspur | 2,00,000/- | |
| | Nehru Chowk, Bilaspur | 1,45,403.61 | |
| 2) Saving Bank A/CS | Sector-10, Bhilai | 2,03,662.73 | |
| | Sector-10, Bhilai | 1,46,607/- | |
| 3) PPF | NIL | NIL | |
| 4) GPF | As per Govt. Record as on 31-03-12 | 518721/- | |
| 5) NSS | NIL | NIL | |
| 6) Others | NIL | NIL | |

1- In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
Note- The expected declaration of assets is subject to Provision of C.G. Civil Services (Conduct) Rules 1965.


 (श्रीमति सुनीता दीप्ती)
 Signature & Date
 साक्षि
 जिला विधिक सेवा प्राधिकरण
 बिलासपुर (छ.ग.)